

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 24/(MAH)/2012  
CA No.

CORAM:

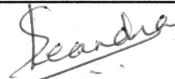

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: M/s. Amrex Marketing Pvt. Ltd.  
V/s.  
M/s. Nikiceramics Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
01.	Adm. Ratnesh Sharma	Respondent	
02.	Adm. Sandeepan Mandal i/o. Jayesh and Co.	Petitioner	

ORDER

T.C.P. No. 24/111A/CLB/MB/ 2012

The Petitioner side is present. Mr. Ratnesh Sharma has appeared on behalf of R2 (Proforma Respondent). None present on behalf of the answering Respondents. The Proforma Respondent is at liberty to file reply within 15 days hereof.

List this matter for hearing on 10.03.2017

Sd/-

B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY  
MEMBER (TECHNICAL).